

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-07-2018


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/193/2018  
PETITION NUMBER : CP/14/2018  
NAME OF THE PETITIONER(S) : KIMS BELLEROSE INSTITUTE OF MEDICAL SCIENCES & 1  
NAME OF THE RESPONDENT(S) : JUBY M.DEVASIA  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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Dr. K. S. Ravichandran, PCS  
S. Manjula Devi, ADY  
For CSR & Co

For Applicants / Respondents

  
Swamy

MAHESH JUMAR.S

Petitioner



**ORDER**

PCS for Applicant present and submitted that he is ready to submit arguments in relation to the CA. Counsel for Respondent present and prayed for time to make submissions. Matter is adjourned for hearing submissions along with other connected matters. Put up on 02.08.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)